

Chit Fund Companies in Kerala

7115. **SHRI MULLAPPALLY RAMACHANDRAN** : Will the Minister of FINANCE be pleased to state :

(a) whether his Ministry has assessed the evil impact of the innumerable chit funds in the socio-economic development of commonman in Kerala ;

(b) the names of chit fund companies which have been declared insolvent in Kerala over the past three years ;

(c) whether his Ministry propose to take stringent steps to curb the mushrooming growth of such chit fund companies ; and

(d) whether legislation will be brought forward to effectively control the functioning of the existing chit fund companies ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY : (a) to (d) The activities of chit funds in the State of Kerala are governed by the Kerala Chitties Act, 1975.

However, with a view to regulating the activities of the chit fund companies and matters connected therewith, the Chit Funds Act, 1982 (Central Act 40 of 1982) has been enacted. The enforcement of this Act in the State of Kerala is being vigorously pursued by the Reserve Bank of India with the State Government.

Export of Carpets and Durries

7116. **SHRI CHINTAMANI JENA** : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) the value of the carpets and durries exported during the year 1983-84 and 1984-85 ;

(b) the names of the country/countries to which the export has been made ;

(c) the special steps taken by Government to accelerated the production of carpets and durries in the country ;

(d) whether Government provide any incentives to the manufactures of carpets and durries manufactured at the village level ; and

(e) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) The provisional figures of exports of Carpets and durries from India are as under :—

(Rs. in crore)

Year	Value
1983-84	166.00
1984-1985 (April-Jan.)	149.11

(b) The names of important countries of which exports have been made are Belgium, France, West Germany, Italy, Netherlands, Denmark, Sweden, Switzerland, U.K., USSR, Australia, Hong Kong, Japan, Singapore, Kuwait, Saudi Arabia, USA, Canada.

(c) The following steps have been taken :

(i) Massive training in Carpet Weaving has been taken up in various States such as U.P., Bihar, J and K, Punjab, Rajasthan, Haryana, Andhra Pradesh etc. Advanced training in carpet weaving has been introduced in J and K for upgrading the skill of the carpet weavers.

(ii) Import of wool has been allowed under duty free scheme against REP licence.